

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQ): DELHI.

No. 71585-21665  
/DMC/237/2018

Dated, Delhi the 13/11/18

**REMINDER**

To

All Sr. AO(J)/AO(J)/Branch Incharges,  
Central District/West District,  
Tis Hazari Courts, Delhi.

**Sub: Disaster Management Training Programme on 17.11.2018**

Sir/Madam,

In reference to letter no. 69541-69601/DMC/237/2018 dated 03.11.2018 on the subject cited above it is again requested to you to nominate at least two officials of your branch for the Training Programme on Disaster Management to be held on 17.11.2018 from 2 PM to 4 PM in Conference Room no.135, First Floor, Tis Hazari Court, Delhi. Their names along with their designation, employee Code and place of posting be sent to the undersigned immediately after receipt of this letter.

Please ignore it, if you have already sent the names of nominated staff members of your branch.

Further, the abovesaid training programme is mandatory and you are hereby requested to ensure the presence of nominated officials in this training programme on the above mentioned date, time and place.

Thanking you,

Yours Sincerely

Dt. 13.11.2018

(USHA ARORA)  
Administrative Officer(Judicial)  
Disaster Management Committee  
Tis Hazari Courts, Delhi.

No. 71585-21665  
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Copy to:-

1. Office of District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. Office of District & Sessions Judge (West District), Tis Hazari Courts, Delhi
3. Ms. Sujata Kohli, Addl. District & Sessions Judge(Central)/Chairman, Disaster Management Committee, Tis Hazari Courts, Delhi

Administrative Officer(Judicial)  
Disaster Management Committee  
Tis Hazari Courts, Delhi.